

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 132 & 133 OF 2015

Dated: 08th July, 2016

In the matter of :

Atria Brindavan Power Ltd.

....Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors.**

....Respondent(s)

ORDER

The Court has not assembled on 07.07.2016 on account of declared holiday.

As agreed by the parties, list the matters on **16.08.2016.**

COURT MASTER